

nutrition, meeting of the minimum needs, elevation of social and economic status of the weaker sections of the society, etc., and (iii) direct attack on poverty through employment and income generating programmes and assets-building for the poor.

People Below Poverty Line

†3682. SHRI LAJPAT RAI:

SHRI KAPIL SIBAL:

Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a survey conducted by the Planning Commission in 1999-2000 revealed that the number of people living below poverty line has been reduced *vis-a-vis* that in 1997;

(b) if so, the estimated number of such people living Below Poverty Line during 1999-2000 in each State; and

(c) the monthly income of the people of this category in each State?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SATYABRATA MOOKHERJEE): (a) The Planning Commission estimates poverty at national and state level from the large sample surveys on household consumer expenditure conducted by the National Sample Survey Organisation (NSSO) at an interval of approximately five year. The latest two such surveys were conducted in 1993-94 (NSS 50th round) and 1999-2000 (NSS 55th round). As such, the number of people living below poverty line in 1997 is not available. However, the number of people living below the poverty line has reduced from 3203.68 lakhs in 1993-94 to 2602.50 lakhs in 1999-2000.

(b) The State-wise estimates of number of people living below poverty line in rural and urban areas of the country during 1999-00 are given in Statement I (See below).

(c) The average monthly per capita expenditure of the people living below poverty line, separately for Rural and urban areas, is given in Statement-II.

†Original notice of the question was received in Hindi.

Statement-I*Number of People Living Below Poverty Line in 1999-2000*

(Lakhs)

Sl.No.	State/U.T.s	Rural	Urban	Combined
1	2	3	4	5
1.	Andhra Pradesh	58.13	60.88	119.01
2.	Arunachal Pradesh	3.80	0.18	3.98
3.	Assam	92.17	2.38	94.55
4.	Bihar	376.51	49.13	425.64
5.	Goa	0.11	0.59	0.70
6.	Gujarat	39.80	28.09	67.89
7.	Haryana	11.94	5.39	17.34
8.	Himachal Pradesh	4.84	0.29	5.12
9.	Jammu and Kashmir	2.97	0.49	3.46
10.	Karnataka	59.91	44.49	104.40
11.	Kerala	20.97	20.07	41.04
12.	Madhya Pradesh	217.32	81.22	298.54
13.	Maharashtra	125.12	102.87	227.99
14.	Manipur	6.53	0.66	7.19
15.	Meghalaya	7.89	0.34	8.23
16.	Mizoram	1.40	0.45	1.85
17.	Nagaland	5.21	0.28	5.49
18.	Orissa	143.69	25.40	169.09
19.	Punjab	10.20	4.29	14.49
20.	Rajasthan	55.06	26.78	81.83
21.	Sikkim	2.00	0.04	2.05
22.	Tamil Nadu	80.51	49.97	130.48
23.	Tripura	12.53	0.49	13.02

1	2	3	4	5
24.	Uttar Pradesh	412.01	117.88	529.89
25.	West Bengal	180.11	33.38	213.49
26.	A and N Island	0.58	0.24	0.82
27.	Chandigarh	0.06	0.45	0.51
28.	Dadra and Nagar Haveli	0.30	0.03	0.33
29.	Daman and Diu	0.01	0.05	0.06
30.	Delhi	0.07	11.42	11.49
31.	Lakshadweep	0.03	0.08	0.11
32.	Pondicherry	0.64	1.77	2.41
	All India	1932.43	670.07	2602.50

Statement-II*Average Monthly Per Capita Expenditure of Poor*

(Rs.)

Sl.No.	State/U.T.s	Rural	Urban
1	2	3	4
1.	Andhra Pradesh	223.55	365.41
2.	Arunachal Pradesh	352.65	232.25
3.	Assam	290.18	277.96
4.	Bihar	268.66	306.48
5.	Goa	322.13	448.74
6.	Gujarat	267.92	406.86
7.	Haryana	309.85	336.84
8.	Himachal Pradesh	321.89	368.07
9.	Jammu and Kashmir	330.90	382.54
10.	Karnataka	263.10	400.24

1	2	3	4
11.	Kerala	316.99	388.00
12.	Madhya Pradesh	248.03	364.41
13.	Maharashtra	262.20	407.82
14.	Manipur	375.64	398.24
15.	Meghalaya	431.19	511.15
16.	Mizoram	492.75	473.39
17.	Nagaland	674.04	593.00
18.	Orissa	246.49	354.66
19.	Punjab	320.19	353.75
20.	Rajasthan	293.32	389.85
21.	Sikkim	353.04	330.24
22.	Tamil Nadu	252.05	376.86
23.	Tripura	370.60	362.37
24.	Uttar Pradesh	274.96	328.99
25.	West Bengal	280.72	343.10
26.	A and N Island	465.67	608.60
27.	Chandigarh	305.25	363.00
28.	Dadra and Nagar Haveli	266.09	463.13
29.	Daman and Diu	321.45	424.93
30.	Delhi	348.12	424.70
31.	Lakshadweep	486.54	575.54
32.	Pondicherry	290.97	345.65
	All India	265.96	358.74

Per Capita Income in Gujarat

3683: PROF. ALKA BALRAM KSHATRIYA: Will the PRIME MINISTER be pleased to state:

(a) the per-capita income in Gujarat and how does not compare with the per-capita income at the National Level; and